

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

OP No. 1 of 2011

Dated : 10th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Tariff Revision
(Suo-Motu action on the letter
Received from Ministry of Power)**

Counsel for the Amicus Curiae(s) : Mr. Buddy A. Ranganadhan

**Counsel for the Commissions : Mr. Sakesh Kumar for PSERC
Mr. Anish Garg (Rep. for JERC
Goa & UTs)**

ORDER

We have heard the Learned Amicus Curiae Counsel on the Report submitted by the Forum of Regulators as per directions of this Tribunal. Learned Amicus Curiae Counsel has filed submissions and suggestions with regard to various references made in the Report.

Reserved for orders.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam
Chairperson**

mk/js